

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1528 OF 2019 IN
DFR NO. 2254 OF 2019**

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ...Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on IA No.1528 of 2019 (*delay in filing*) as well as on the main Appeal returnable on 25.11.2019. Dasti, in addition, is also permitted.

List the matter on **25.11.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj